

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 21.05.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 P.M.								
1.	A.No. 334/2021 AND MA.No. 385/2021 (Delay Application)	Rajesh Pavithran	Jitendra Sharda, Advocate	SEBI	Mr. Mihir Mody, Advocate - I/b K. Ashar & Co.	Admission	18.05.2021	GDRKSS
AT 11:05 P.M.								
2.	A.No. 359/2021	M/s. Gautam Dealers Pvt. Ltd.	Jai Kishan Lakhwani, Advocate	SEBI	ELP	Admission		PFUTPBML
AT 11:10 P.M.								
3.	A.No. 361/2021 AND MA.No. 445/2021 (Delay Application)	Sanjiv Bhavnani	Mr. Sudeep Vijayan	SEBI	K. Ashar and Co.	Admission		GDRMPS
4.	A.No. 362/2021 AND MA.No. 452/2021 (Delay Application)	Mr. Rajinder Singh	Rajani Associates					

AT 11:15 P.M.								
5.	A.No. 363/2021	Comfort Intech Ltd		SEBI	K.Ashar & Co.	Admission		RKDLSAST
AT 11:20 P.M.								
6.	A.No. 364/2021	Harivallabh Mundra	Joby Mathew & Associates Advocates	SEBI	Vidhii Partners	Admission		VLFLDIRECTOR
AT 11:25 P.M.								
7.	A.No. 365/2021 AND MA.No. 446/2021 (Exemption from filing certified copy) &	Shreemohan Nandkishore Gupta & Ors. vs.	Rajesh Khandelwal, Advcoate	BSE Ltd.		Admission		DEMATDEFREEZING
AT 11:30 P.M.								
8.	A.No. 373/2021 and MA. No. 625/2021 - Urgent Hearing and MA. No. 626/2021- Stay Application	Yes Bank Limited	J. Sagar Associates	SEBI	K.Ashar & Co.	Admission		MISSELLING

9.	A. No. 374/2021 & MA. No. 374/2021- Urgent Hearing & MA. No. 628/2021 - Stay Application	Vivek Kanwar & Ors.						
AT 11:35 P.M.								
10.	A.No. 375/2021 and MA. No. 623/2021 Urgent Hearing and MA. No. 624/2021- Exemption to file Certified copy	Balram Garg	Anil Kaushik & Abhishek Mishra, Advocates	SEBI	ELP	Admission		PCINSIDER
11.	A. No. 376-2021 and MA. No. 629/2021- Urgency Application and	Ms. Shivani Gupta & Ors.	Joby Mathew & Associates Advocates					
AT 11:40 P.M.								
12.	MA.No. 518/2021 (Urgent Hearing) & MA.No.307/2021	Dipan Kumar Sen	Mr. Soham Bandyopadhyay, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	MA HEARING	12.05.2021	MARESTORATION

	(Restoration of Appeal) in MA.No 168/2021 - Condonation of Delay & MA.No. 169/2021 - Removal of documents & A.No. 111/2021							
13.	Misc. Application No.179 of 2021 In Appeal No.140 of 2021	Axis Bank Ltd.	Mr. Gaurav Joshi, Senior Advocate i/b. M/s. Dhruve Liladhar & Co.	National Stock Exchange of India Ltd. & Ors.	Mr. Adarsh Saxena, Advocates i/b. Cyril Amarchand Mangaldas for the Respondent No.1. Mr. Rafique Dada, Senior Advocate i/b. The Law Point for the Respondent	For Orders (MA HEARING)	17.05.2021	KSBLMONIES

					No.2			
AT 11:45 P.M.								
14.	MA.No. 615/2021 - (Stay Application for Recovery Proceedings) In MA. NO. 166- 2021(Interim Relief and urgency) and MA. No. 227/2020- Stay App. (Interim Application) & A.No. 234/2020	Arun Panchariya	Sandeep Wadhawan, Advocate	SEBI	K. Ashar and Co.	MA HEARING	19.05.2021	MASTAY
AT 11:50 P.M.								
15.	MA.No. 343/2021 (Ext. of stay) & MA.No. 73/2021 & MA.No. 67/2021 & MA.No. 81/2021 & MA.No. 230/2015 & A.No. 157/2015 A/W	M/s. MVL Ltd. & Ors.	Mr. Amish Tandon, Advocate A-1 & Mr. P.N. Modi, Senior Advocate e i/b Mr. Ashwin Ankhad, Advocate A-2&4 & Mr. Shantanu Mitra Advocate i/b Aadya	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co.	PART HEARD	27.04.2021	MVLCIS

			Law Advisors A-5 to 6 & Mr. Akash Menon, Advocate A-7					
	MA.No. 45/2020 in A.No.158/2015 A/W MA.No. 333/2015 A/W	Uma Upadhyaya & Ors.	Mr. Kunal Katariya,					
	MA.No. 581/2020 (Delay Application) & A.No. 21/2021 A/W	Vijay Kumar Sood	Mr. Salim Ambar Inamdar, Advocate					
	MA.No. 582/2020 (Delay Application) & A.No. 22/2021							
AT 12:10 P.M.								
16.	151/2019	Fawn Trading Co. Pvt. Ltd. & Ors	Mr. Deepak Dhane, Advocate i/b Corporate Pleaders	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co	Admission Disposal	16.04.2021	FAWNTCP
AT 12:20 P.M.								

17.	224/2019	Jyoti Limited	Mr. Deepak Dhane, Advocate	BSE Ltd. & Anr.	Mr. Anubhav, Advocate i/b Law Point R-1 Ms. Rashi Dalmia, Advocate i/b ELP R-2	Admission Disposal	19.04.2021	JYOTIBSE
AT 12:30 P.M.								
18.	MA.No. 503/2019 & A.No. 412/2019	Jitendra Kumar Bhatia	Mr. Manish Chhangani, Advocate i/b Khaitan & Co.	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Admission Disposal	19.04.2021	TANUJASEBI
AT 12:35 P.M.								
19.	A.No. 451/2019	Parul J Shah & Ors	Appellant in person	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP for R-1 Mr. Saurabh Bhachhawat, Advocate i/b Mindspright	Admission Disposal	16.04.2021	COMPLAINTLUX

					Legal for R-3			
AT 12:45 P.M.								
20.	A.No. 581/2019	Rupesh Kantilal Savla	Mr. Somasekhar Sundaresan, Advocate i/b DMD	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b ELP	Admission Disposal	26.04.2021	WTMDIL
AT 12:55 P.M.								
21.	MA.No. 10/2020 & MA.No. 11/2020 & IRDAI A.No.12/2020	Acko General Insurance Ltd.	Mr. Navroz Seervai, Senior Advocate i/b. Tuli & Co.	IRDAI	Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar & Co	Admission Disposal	05.04.2021	ACKOIRDAI
AT 1:05 P.M.								
22.	A.No. 201/2020 A/W	Inventure Growth & Securities Limited	Mr. Kunal Katariya, Advocate i/b	SEBI	Mr. Abhiraj Arora, Advocate	Admission Disposal	16.04.2021	PSTLWTMSEBI

			Shah & Ramaiya Chartered Accountants		i/b. ELP			
	MA.No.179/2020 (Urgent Hearing & Interim Relief) & A.No. 205/2020 A/W	Sanjay Gupta	Ms. Nirali Mehta, Practicing Company Secretary					
	MA.No.186/2020 (Urgent Hearing) & MA.No.187/2020 (Interim Relief) & A.No. 208/2020 A/W	APL Infrastructure Private Limited						
	A. No. 216/2020 A/W	Deepak Thakkar						
	A. No. 227/2020 A/W	Yatin B. Shah						
	A. No. 228/2020 A/W	Hardik Mithani & Anr.						
	A. No. 239/2020 A/W	Rakesh Sharma						

	A. No. 242/2020 A/W	Dharmesh Shah						
	A. No. 568/2020	Nikhil Securities Pvt. Ltd.						
AT 1: 15 P.M								
23.	472/2020	S. N. Sharma	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chander Uday Singh, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	22.04.2021	MPSGDR
AT 1:25 P.M								
24.	MA.No. 74/2021 (Stay App.) A.No. 71/2021	Krishna Kumar Periwal	Mr. Aditya Bhansali, Advocate i/b Mindspright Legal	SEBI & Ors.	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	22.04.2021	SCORESPFUTP
AT 1:35 P.M								
25.	A. No. 112 of 2021	Helios and Matheson Information Technology Ltd	Mr. Vaibhav R. Venkatesh, Advocate	SEBI	Mr. Akshay Kolse Patil, Advocate i/b Vidhii	Admission Disposal	19.04.2021	DISCLOSURESCRA

					Partners			
AT 1:45 P.M								
26.	MA.No. 192/2021 (Delay Application) & A.No. 184/2021	Sugyani Charan Nanda	Mr. Kunal Kataria, Advocate	SEBI	Mr. Abhiraj Arora, Advocate- I/b ELP	Admission Disposal	22.04.2021	PREFERENCESHARES